F.No.01(01)/Roster/CESTAT/2016 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 4.1.2017

ORDER NO. 02 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 137 of 2016 for CESTAT Chandigarh** to the extent indicated below:-

From 16.01.2017 onwards Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri Devender Singh, Member (T) will hear Division Bench matters in the forenoons and both the Hon'ble Members will hear Single Member matters, as notified in the afternoons on all working days.

Add Land

(A. Mohan Kumar) Registrar

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Deputy Registra